

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 141
(IB)-495(PB)/2019

IN THE MATTER OF:

Min Mac Consulting Pvt Ltd.

... Petitioners/Applicant

Vs

Ansal API Infrastructure Ltd.

... Respondents

SECTION: Under Section 9 of the Insolvency & Bankruptcy Code

Order delivered on 12.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner:

Ms. Shruti Joshi, Adv.

For the Respondent:

Ms. Henna George, Adv.

ORDER

For order see, CP. No. (IB)-1641(PB)/2018.

12.03.2019
Ritu Sharma